

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. Company Appeal/16/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Principal Commissioner of Income Tax-5
V/s
Registrar of Companies Mumbai**

Section: 252 (1) of the Companies Act, 2013

ORDER

None appeared from either side. Registry is directed to issue court notice to the RoC, Mumbai intimating the next date of hearing. List this matter on **10.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)